

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA.1358 of 1997

Date of Order: 04-3-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

SMT. SUMITA THAKUR

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. D.N. Roy, counsel.

For the respondents: Mr. S.K. Dutta, counsel.

Heard on: 04-3-98.

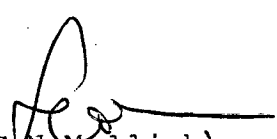
O R D E R

S.N. Mallick, VC.

Both sides are present and we have heard them.

The application, being not pressed on the ground
of jurisdiction, is rejected. No costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.